S. No. 01 (Through Video Conference)

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WP(C) No. 08-A/2020

M/s New JK Roadways

.....Petitioner (s)

Through: Mr. Altaf Nayak, Sr. Advocate

V/s

Union Territory of J&K and others

.....Respondent(s)

Through: Mr. B. A. Dar, Sr. AAG for respondent Nos. 1 to 4.
Mr. Shuja-UL-Haq, Advocate for R-5.

CORAM: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Learned counsel for respondent No. 5 seeks and is granted ten days' time to file objections. He shall also provide copy of the same in advance to the opposite party.

List on 13.05.2020.

(Sindhu Sharma) Judge

Srinagar 01.05.2020 SUNIL-II